

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2332
ANSWERED ON 10/12/2024**

BENEFICIARIES UNDER PMAY-G

2332. SHRI VISHNU DATT SHARMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing Pradhan Mantri Awaas Yojana–Gramin in Madhya Pradesh;**
- (b) if so, whether the Government has provided financial assistance and subsidy on interest rates on home loans to beneficiaries in the districts of Panna, Katni and Khajuraho of Chhatarpur district, if so, the details thereof; and .**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): Yes, the Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities in the country including the State of Madhya Pradesh. The Union Government has approved an additional 2 crore rural houses under PMAY-G to be constructed in the next five years from FY 2024-25 to FY 2028-29 to meet the additional housing requirements due to increase in the number of families in rural areas across the country.

The State of Madhya Pradesh has been allocated a cumulative target of 41,68,046 houses, out of which 41,50,711 houses have been sanctioned and 36,76,412 have been completed as on 06.12.2024.

(b) & (c): The Central share under PMAY-G is released directly to the State/Union Territory (UT), considering the State/UT as a unit, on the basis of balance targets, liabilities and unspent balance available. Further, release of funds to beneficiaries in various districts is done by the respective State/UT. The total central share released to the State of Madhya Pradesh since 2016-17 under the PMAY-G is Rs. 30372.16 crores.
